

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4328
ANSWERED ON:12.08.2002
SEWERAGE TREATMENT PLANTS
CHANDRA VIJAY SINGH

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government are aware that out of the 58 towns situated by the side of the rivers Ganga, Yamuna and Gomti in Uttar Pradesh, only 17 towns have been provided with sewerage treatment plants ;
- (b) if so, the steps being taken for provision of sewerage treatment plants to the rest of the towns ;
- (a) the time by which the said facility is likely to be provided; and
- (d) the quantum of Central funding provided or likely to be provided for the same?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T. R. BAALU)

(a) to (c) River pollution abatement works in the following 23 towns of Uttar Pradesh situated on the banks of river Ganga, Yamuna and Gomti have been taken up and are under implementation. The selection of towns has been done on the basis of pollution surveys and investigations carried by the State Government. Sewage treatment plants are to be set up in 22 towns except in Garmukteshwar where no sewage is reported to be reaching the river Ganga. No proposals for the remaining 35 towns have been received from the State Government.

Allahabad Anupshaher Bijnor Chunar Farrukkabad
Garmukteshwar Ghazipur Kanpur Mirzapur Mugal Sarai
Saidpur Varanasi Jaunpur Lucknow Sultanpur
Agra Etawah Ghaziabad Mathura Muzaffar Nagar
Noida Saharanpur Varindavan

(d) The approved cost of all pollution abatement works including the sewage treatment plants in the above referred 23 towns is Rs.537.04 crore. Of this, projects amounting to Rs. 421.12 crore have been sanctioned against which Central grants of Rs.323 crore have been released.